

27th November, 2006

**Notification No. 126 / 2006-Customs
(N.T.)**

S.O (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi and authorises him to exercise the powers and discharge the duties conferred or imposed, on the Commissioner of Customs, Jawahar Custom House, P.O. Uran, District Raigarh, Maharashtra, for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s Onkar International Private Limited, H-32, Connaught Circus, New Delhi and others, issued vide F.No. 23/94/2005-DZU, dated the 30th August, 2006, by the Additional Director General, Directorate of Revenue Intelligence, Delhi Zonal Unit, B-4, 6th Floor, Paryavaran Bhawan, C.G.O. Complex, Lodhi Road, New Delhi - 110003.

F.NO.437/ 46 /2006-Cus.IV